

PAPERS LAID ON THE TABLE

Cement (Quality Control) Amendment Order, 1983, Dalimia Dadri Cement Ltd. (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1983, Review on and Annual Report of Tannery and Foot-wear Corporation of India Ltd. Kanpur for 1981-82 and Statement for delay.

THE MINISTER OF INDUSTRY
(SHRI NARAYAN DATT TIWARI) :
I beg to lay on the Table—

- (1) A copy of the Cement (Quality Control) Amendment Order, 1983 (Hindi and English versions) published in Notification No. S.O. 392 (E) in Gazette of India dated the 3rd June, 1983, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—6704/83].
- (2) A copy of the Dalimia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 358(E) in Gazette of India dated the 11th May, 1983 under sub-section (3) of section 30 of the Dalimia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act, 1981, [Placed in Library. See No. LT—6705/83].
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
 - (i) Review by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1981-82.
 - (ii) Annual Report of the Tannery and Footwear Corporation of

India Limited Kanpur, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—6706/83].

Notifications under Industries (Development and Regulation) Act, 1951, Essential Commodities Act, 1956 and Reviews on and Annual Reports of Hindustan Salts Ltd. Jaipur for 1981-82 and Sambhar Salts Ltd. Jaipur for 1981-82.

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI S.M. KRISHNA) : I beg to lay
on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :—
 - (i) S.O. 235(E) published in Gazette of India dated the 28th March, 1983 regarding extension of period of take over of management of Messrs Aluminium Corporation of India Limited, Calcutta, beyond five years.
 - (ii) S.O. 283(E) published in Gazette of India dated the 11th April, 1983 regarding extension of period of take over of management of Messrs Swadeshi Cotton Mills, Kanpur beyond five years.
 - (iii) S.O. 291(E) published in Gazette of India dated the 12th April, 1983 regarding extension of period of take over of management of Messrs Sri Durga Cotton Spinning